

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 212, 224, 232, 247, 252, 253, 167, 184, 150,  
& 129 of 2012**

**Dated : 4<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 212 of 2012**

**NTPC Ltd. ...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swageetika Sahoo**

**Counsel for the Respondent (s) Mr. Manu Seshadri for R.1  
Mr. Pradeep Misra for R.2  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R.8**

**Appeal No. 224 of 2012**

**NTPC Ltd. ...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) Mr. Manu Seshadri for R.1**

**Appeal No. 232 of 2012**

**NTPC Ltd. ...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) Mr. Manu Seshadri for R.1  
Mr. Pradeep Misra for R.2  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R.8**

**Appeal No. 247 of 2012**

**NTPC Ltd. ...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) Mr. Manu Seshadri for R.1  
Mr. Vallinayagam for TANGEDCO**

**Appeal No. 252 of 2012**

**NTPC Ltd. ...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) Mr. Manu Seshadri for R.1**

**Appeal No. 253 of 2012**

**NTPC Ltd. ...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) Mr. Sanjay Sen, Sr. Adv with  
Ms. Shikha Ohri for R.2  
Mr. Manu Seshadri for R.1**

**Appeal No. 167 of 2012**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) Mr. Manu Seshadri for R.1  
Mr. Pradeep Misra for R.2  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R.8**

**APPEAL No. 184 of 2012**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) Mr. Manu Seshadri for R.1  
Mr. Pradeep Misra for R.2  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R.8**

**Appeal No. 150 of 2012**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) Mr. Manu Seshadri for R.1  
Mr. Pradeep Misra for R-2**

**Appeal No.129 of 2012**

**NTPC Ltd. ...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) Mr. Manu Seshadri for R.1  
Mr. Vallinayagam for TANGEDCO**

**ORDER**

It is pointed out that these Appeals were heard before the other Bench of this Tribunal. Similar issue raised in Appeal No. 44 of 2012 has been reserved by the other Bench.

So, post these Appeals for further hearing before the same Bench on **29.04.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk/vt**